



सत्यमेव जयते

Government of Jammu and Kashmir
Housing & Urban Development Department
Civil Secretariat, Jammu/Srinagar

NOTIFICATION

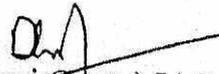
Srinagar, the 1st of August, 2022

S.O. 357 - In exercise of the powers conferred by Section 22 of the Real Estate (Regulation and Development) Act, 2016, the Government of Union Territory of Jammu and Kashmir appoint Sh. Parimal Rai, IAS (Retired), as Chairperson of the Jammu and Kashmir Real Estate Regulatory Authority (RERA).

The appointment of the Chairperson shall take effect from the date he assumes the charge of the post in the Authority.

The Chairperson of the Authority shall not hold any other Office. The terms and conditions of appointment shall be notified separately.

By order of the Lieutenant Governor.


(Dheeraj Gupta) IAS
Principal Secretary to the Government

No. HUD-RERA/1/2021(C. No. 20861)

Dated:1.08.2022

Copy to Chairperson, Jammu and Kashmir Real Estate Regulatory Authority (RERA).

Copy also to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioners / Secretaries to the Government.
7. Chief Electoral Officer, J&K.

8. Director General, J&K Institute of Management, Public Administration and Rural Development.
9. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
10. Divisional Commissioner, Jammu / Kashmir.
11. All Heads of Departments / Managing Directors.
12. All Deputy Commissioners.
13. Chairman J&K Special Tribunal.
14. Director, Information, J&K.
15. Director, Archives, Archeology and Museums, J&K.
16. Secretary, J&K Public Service Commission.
17. Director Estates, J&K.
18. Secretary, J&K Service Selection Board.
19. General Manager, Government Press, Jammu / Srinagar.
20. Private Secretary to Advisor (B) to Lieutenant Governor.
21. Private Secretary to Chief Secretary.
22. Private Secretary to Principal Secretary to the Government, Housing & Urban Development Department.
23. In charge website, Housing & Urban Development Department.
24. Stock file.